

Name of Corporate Debtor : Union Chains and Jewellers Private Limited

Date of commencement of liquidation : 13.12.2021

List of Stakeholders as on : 22nd February 2022

List of Secured Financial Creditor

Name of Creditor	Details of claim received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under Verification	Remarks, if any
	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Account covered by guarantee	% share in total amount of claims admitted					
	Kotak Mahindra Bank Limited	29-12-2021	324016391.40	324016391.40	Secured	324016391.40		1. Mortgage of Assets standing in the name of personal guarantors who are the guarantors cum mortgagors to the financial facilities granted to the corporate debtor by KMBI. 2. Hypothecation Charge on all present and Future Goods, Machiners, Book Debts and all other movables of the corporate debtor . Including documents of title to goods and all other movables, such as outstanding monies, receivables, claims, bills , invoices, documents, contracts, engagements, securities, investments and past and the present machinery including any addition thereto or replacement thereof and all future machinery belonging to or in the possession or under the control of the corporate debtor wherever lying stored and kept and whether in possession of the corporate debtor or of any third party whether in India or elsewhere throughout the world (including all such goods and all other movables as may be in the course of Shipment transit or delivery.)	No					